IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.305
IA-2409/2022 IA-2074/2022
In
IB-33(ND)/2019

IN THE MATTER OF:
M/s. Stressed Assets Stabilization Fund (SASF) **.... APPLICANT/PETITIONER**
Vs.
M/s. Hotline CPT Ltd. **.... RESPONDENT**

SECTION
U/s 7 IBC code 2016 **Order delivered on 09.03.2023**

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator : Adv. Abhishek Anand, Adv. Mohak Sharma, Adv. Sajal Jain
For the Respondent : Adv. Mayank Bughani and Adv. Rishabh Kr Thakur on behalf of R1, R3 & R4 in IA no. 2409/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.04.2023.

Sd/-
(Court Officer)

Mamta 09.03.2023